

National Green Tribunal/राष्ट्रीय हरित अधिकरण
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ
New Administrative Building, B-Wing/नवीन प्रशासनिक इमारत, बी-विंग,
1st floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

No. NGT/WZ/Pune/ 315/2022

Dated:- 01st June, 2022

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents, court fees and affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website (<https://greentribunal.gov.in/>) of NGT. The detail filing procedure, including payment of court fees is also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to visit the Filing Section/Counter of “**National Green Tribunal, Western Zone Bench, Pune - 411 001**” in person during the working hours so as to know the filing procedure.

Sr. No.	Application Dated	Inward Diary No. & date	Name and address
1.	Nil	299/2022 dated 04-05-2022	The Sarpanch, Gram Panchayat Khariya Nehru Tq.- Dharni, District- Amravati, Pin- 444 702.
2.	25-04-2022	301/2022 dated 04-05-2022	Mr. Firdos Cambatta “Serenity” Plot No. 314/3, Hansol, P.O. Shahibaug, Ahmedabad- 380 004.
3.	11-02-2022	306/2022 dated 05-05-2022	The President Anyay Nivaran Nirmulan Seva Samiti, Ahmednagar District, A./p. Dhotre BK, Tal. Parner, District- Ahmednagar, Pin- 414 304.

4.	05-05-2022	310/2022 dated 06-05-2022	Mr. Abhimanyu Babanrao Shelar Village- Aambethan, Tq.- Khed, District- Pune.
5.	Nil	312/2022 dated 09-05-2022	Mr. Shekhar G. Desai R/o. H. No. 212, Delem, Canacona, Goa.
6.	By e-mail	09-05-2022	Ms. Sanika Kelkar, Pune
7.	By e-mail	09-05-2022	Mr. Prakash Belwade, RTI Activist.
8.	By e-mail	11-05-2022	Mr. Manish Patil Navli, Palghar
9.	By e-mail	11-05-2022	Ms. Mira Shah Wadgaonsheri
10.	By e-mail	11-05-2022	Ms. Megha Kothadia
11.	By e-mail	11-05-2022	Mr. Kashyap Mansukhlal Vyas Q-1303,Ganga Platino PQR Co-Operative Housing Society Ltd, Survey No 60, Near World Trade Centre , Next to Eon IT Park, Rakshak Nagar, Kharadi, Pune, Maharashtra-411 014 , INDIA
12.	By e-mail	12-05-2022	Mr. Manish Patil, Navli, Palghar
13.	By e-mail	12-05-2022	Mr. Vinod Sharma
14.	By e-mail	13-05-2022	Mr. Mohammad Yusuf Abdullah Shaikh & Anr. S. No. 97, Plot No. 5+6, Tayyababad, Malegaon- 423 203.
15.	By e-mail	14-05-2022	Mr. Nilesh D.
16.	By e-mail	19-05-2022	EX7 News Broadcast Pvt. Ltd.
17.	19-05-2022	335/2022 dated 23-05-2022	Mr. Gulabrao Baburao Devkar Chairman Shram Sahkar, Akashwani Chowk, Jalgaon- 425 001.
18.	18-05-2022	336/2022 dated 23-05-2022	Mr. Patel M. Ramabhai At + Post- Oran, Tq.-,Pranati, District- Sabarkantha, Gujarat- 383 205.

19.	By e-mails	16-05-2022 25-05-2022	Mr. Ketan S. Dhoka
20.	By e-mail	28-05-2022	Lokahitam Mama Karaneeyam etc.
21.	By e-mail	30-05-2022	Mr. Vinayak Dattatraya Velhal
22.	24-05-2022	354/2022 dated 30-05-2022	Mr. Wasim Umar Mukadam, Chilangi Mohalla, Tal.- Dapoli, District- Ratnagiri- 415 712. (Maharashtra)

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Registrar
NGT (WZB), Pune